

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/169/ (IB)/2017

**NAME OF THE PETITIONER(S)** : S. SREKANTH

**NAME OF THE RESPONDENT(S)** : TITANIUM TANTALUM PRODUCTS LTD

**UNDER SECTION** : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE   |
|-------|-------------------|------------------------|-------------|
|       |                   | REPRESENTATION BY WHOM |             |
|       |                   | Petitioner             | R. SREKANTH |

**ORDER**

Counsel for petitioner present and submitted that the matter has been settled and file memo for withdrawing the petition. His prayer is allowed. The memo is taken on record. The petition is dismissed as withdrawn. The file may be consigned to record after due completion. Put up on **17.07.2017 at 2.30 P.M.**

**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**

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